

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-109
IB-397/PB/2018
New IA1993/2024

IN THE MATTER OF:

Bank of India

.....Applicant

Vs.

M/S Basic India Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 26.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Ravi, CS

ORDER

New IA-1993/2024:-

This is the 9th progress report filed by the Liquidator in terms of Regulation 15 of IBBI (LP) Regulations, 2016 for the quarter ended on 31.03.2024. Heard Authorised Representative of the Liquidator. The progress report for the quarter ended on 31.03.2024 is taken on record with just exceptions. With these observations, the present IA is **disposed off**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**